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GOVERNMENT OF TAMIL NADU  
2013

[Regd. No. TN/CCN/467/2012-14.  
[R. Dis. No. 197/2009.  
[Price: Re. 0.80 Paise.



# TAMIL NADU GOVERNMENT GAZETTE

**EXTRAORDINARY** PUBLISHED BY AUTHORITY

No. 7]

CHENNAI, MONDAY, JANUARY 7, 2013  
Margazhi 23, Nandhana, Thiruvalluvar Aandu-2042

## Part II—Section 2

Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.

### NOTIFICATIONS BY GOVERNMENT

#### FINANCE DEPARTMENT (Salaries)

NOTIFICATION OF TAMIL NADU CO-OPERATIVE MILK PRODUCERS FEDERATION LIMITED AND THE SABARMATI ASHRAM GAUSHALA, BIDAJ IN GUJARAT AT MUTUALLY AGREED PRICES FROM TIME TO TIME UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998.

*[G.O. Ms. No. 3, Finance (Salaries), 7th January 2013.]*

**No. II(2)/FIN/52(c)/2013.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies that the procurement of quality Frozen Semen Straws by the Animal Husbandry and Veterinary Services Department shall be made directly,- (a) from the Tamil Nadu Co-operative Milk Producers Federation Limited and (b) from the Sabarmati Ashram Gaushala, Bidaj in Gujarat at Mutually agreed prices from time to time.

K. SHANMUGAM,  
*Principal Secretary to Government.*